

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 121 of 2010 & IA No. 83 of 2011

Dated: 3rd August, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Shri Rama Shankar Awasthi & Ors.	Appellant (s)
Versus	
U.P.E.R.C. & Ors.	Respondent (s)

Counsel for the Appellant (s)	: Ms. Sneha Venkataramani Mr. Anand K Ganesan
Counsel for the Respondent (s)	: Mr. Parag Tripathi Mr Pradeep Misra Mr. Daleep Kumar Dhayani & Mr. Anuj Bhandari for R 2 to 8. Mr. Kunal Verma for R-1 Mr. Ashok Singh for R-1

ORDER

Learned Counsel for the Respondent Nos. 2 to 8 is filing written submissions today. He wants to make further submissions.

Post the matter for **hearing on 23.08.2011**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK